

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

WRIT PETITION (CIVIL) NO. 466 OF 2026

VIVYA NAGPAL

Petitioner(s)

VERSUS

SUPREME COURT ADVOCATES-ON-RECORD
ASSOCIATION & ORS.

Respondent(s)

O R D E R

1. The direction sought in the instant writ petition is for ensuring adequate representation of women Advocates-on-Record in the composition of the Executive Committee of Supreme Court Advocates-on-Record Association ("SCAORA"), including its Office Bearers.

2. On a suggestion made by the Court, both sides have graciously and fairly agreed that in the ensuing election of SCAORA, the posts of Secretary and Joint Treasurer and two posts of Executive Members may be earmarked exclusively for representation of women Advocates-on-Record.

3. Having heard learned senior counsels appearing on either side and invoking our powers under Article 142 of the Constitution of India, we order accordingly. The SCAORA and its functionaries are directed to act as per para 2 above.

4. With the above observations and directions, the Writ Petition is disposed of.

5. Pending interlocutory application(s), if any, is also disposed of.

.....J.
[SURYA KANT, CJI.]

.....J.
[JOYMALYA BAGCHI]

NEW DELHI;
APRIL 13, 2026.

ITEM NO.56

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 466/2026

VIVYA NAGPAL

Petitioner(s)

VERSUS

SUPREME COURT ADVOCATES-ON-RECORD
ASSOCIATION & ORS.

Respondent(s)

(FOR ADMISSION)
(IA No. 110463/2026 - EX-PARTE STAY)

Date : 13-04-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : Mr. Gaurav Agarwal, Sr. Adv.
Mr. Ekansh Bansal, AOR
Mr. Syed Sarfaraz Karim, Adv.
Ms. Akshata Sharma, Adv.
Mr. Tejasvi Kumar, Adv.
Mr. Priyanshu Kumar, Adv.
Ms. Osheen Jain, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. The Writ Petition is disposed of in terms of the signed order.
2. Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR

(Signed order is placed on the file)